

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SHREE TEL FAB INDUSTRIES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Shree Tel Fab Industries Private Limited
2.	Date of incorporation of corporate debtor	12/04/1989
3.	Authority under which corporate debtor is incorporated / registered	ROC - Patna
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U64200BR1989PTC003386
5.	Address of the registered office and principal office (if any) of corporate debtor	Patna Chemical Compound, Patna City, P.S.-Mogalpur, Patna, Bihar, India – 800008
6.	Insolvency commencement date in respect of corporate debtor	17/02/2026
7.	Estimated date of closure of insolvency resolution process	16/08/2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rajnandan Kumar IBBI Regn No. – IBBI/IPA-001/IP-P-02721/2022-2023/14161
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Shibani Complex, 47C, Pottery Road, Kolkata – 700015 Email – <a href="mailto:rnk_sa2004@yahoo.co.in">rnk_sa2004@yahoo.co.in</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Shibani Complex, 47C, Pottery Road, Kolkata – 700015 Email – <a href="mailto:cirp.shreetelfabindustries@gmail.com">cirp.shreetelfabindustries@gmail.com</a>
11.	Last date for submission of claims	03/03/2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Not Applicable 2. Not Applicable 3. Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Shree Tel Fab Industries Private Limited** on **17/02/2026**.

The creditors of **Shree Tel Fab Industries Private Limited**, are hereby called upon to submit their claims with proof on or before **03/03/2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

**Submission of false or misleading proofs of claim shall attract penalties.**

Date: 19/02/2026  
Place: Kolkata

**Rajnandan Kumar**  
IRP- Shree Tel Fab Industries Private Limited  
IBBI Regn No. –IBBI/IPA-001/IP-P-02721/2022-2023/14161  
AFA No.: AA1/14161/02/311226/108710 Valid till 31/12/2026

Rs. 3

PATNA

THURSDAY, 19 FEBRUARY, 2026

PG-12, YEAR- 12, ISSUE- 85  
(RNI NO: BIHENG / 2014 / 59124)

# Morning India

<b>FORM A</b>	
<b>PUBLIC ANNOUNCEMENT</b>	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
<b>FOR THE ATTENTION OF THE CREDITORS OF SHREE TEL FAB INDUSTRIES PRIVATE LIMITED</b>	
<b>RELEVANT PARTICULARS</b>	
1. Name of corporate debtor	<b>Shree Tel Fab Industries Private Limited</b>
2. Date of incorporation of corporate debtor	12/04/1989
3. Authority under which corporate debtor is incorporated / registered	ROC - Patna
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U64200BR1989PTC003386
5. Address of the registered office and principal office (if any) of corporate debtor	Patna Chemical Compound, Patna City, P.S.- Mogalपुरa, Patna, Bihar, India - 800008
6. Insolvency commencement date in respect of corporate debtor	17/02/2026
7. Estimated date of closure of insolvency resolution process	16/08/2026
8. Name and registration number of the insolvency professional acting as interim resolution professional	Rajnandan Kumar IBBI Regn No. - IBBI/IPA-001/IP-P-02721/2022-2023/14161
9. Address and e-mail of the interim resolution professional, as registered with the Board	Shibani Complex, 47C, Pottery Road, Kolkata - 700015, Email - <a href="mailto:rnk_sa2004@yahoo.co.in">rnk_sa2004@yahoo.co.in</a>
10. Address and e-mail to be used for correspondence with the interim resolution professional	Shibani Complex, 47C, Pottery Road, Kolkata - 700015 Email - <a href="mailto:cirp.shreetelfabindustries@gmail.com">cirp.shreetelfabindustries@gmail.com</a>
11. Last date for submission of claims	03/03/2026
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Not Applicable 2. Not Applicable 3. Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> Physical Address: Not Applicable
<p>Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the <b>Shree Tel Fab Industries Private Limited on 17/02/2026</b>. The creditors of <b>Shree Tel Fab Industries Private Limited</b>, are hereby called upon to submit their claims with proof on or before <b>03/03/2026</b> to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.</p> <p>A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA.</p> <p>Submission of false or misleading proofs of claim shall attract penalties.</p>	
<b>Rajnandan Kumar</b>	
IRP- Shree Tel Fab Industries Private Limited	
Date: 19/02/2026	IBBI Regn No. -IBBI/IPA-001/IP-P-02721/2022-2023/14161
Place: Kolkata	AFA No.: AA1/14161/02/311226/108710 Valid till 31/12/2026

प्रकाशन का 70वां वर्ष

एक अखबार संपूर्ण बिहार

₹ 11.00

अभिषेक शर्मा  
टॉप पर कयम...

# सन्मार्ग

मूल्य ₹ 3.00

नमोऽस्तु रामाय सलक्षणाय देव्यै च तस्यै जनकाल्मजायै नमोऽस्तु रुद्रेन्द्रयमानिलेभ्यो नमोऽस्तु चन्द्रार्कमरुद्गणेश्यः



पटना, गुरुवार 19 फरवरी 2026

वर्ष : 21 | अंक : 36 | पृष्ठ : 12

Website : www.pmedia.in | E-mail : www.sanmargbiharnews@gmail.com

शिकायत या सुझाव के लिए directorsanmarg@gmail.com पर मेल करें

प्रपत्र ए सार्वजनिक घोषणा (भारतीय दिवालियापन एवं दिवालिया बोर्ड (कॉर्पोरेट संस्थाओं के लिए दिवालियापन समाधान प्रक्रिया) विनियम, 2016 के विनियम 6 के अंतर्गत) <b>श्री टेल फैब इंडस्ट्रीज प्राइवेट लिमिटेड के लेनदारों के ध्यानार्थ</b>	
प्रासंगिक विवरण	
1. देनदार कंपनी का नाम	श्री टेल फैब इंडस्ट्रीज प्राइवेट लिमिटेड
2. देनदार कंपनी के निगमन की तिथि	12/04/1989
3. जिस प्राधिकरण के अंतर्गत देनदार कंपनी का निगमन/पंजीकरण हुआ है	आरओसी-पटना
4. देनदार कंपनी का निगमन/सीमित देयता पहचान संख्या	U64200BR1989PTC003386
5. कॉर्पोरेट देनदार के पंजीकृत कार्यालय और प्रधान कार्यालय (यदि कोई हो) का पता	पटना केमिकल कंपाउंड, पटना सिटी, पी.एस.-मोगलपुरा, पटना, बिहार, भारत - 800008
6. कॉर्पोरेट देनदार के संबंध में दिवालियापन प्रारंभ होने की तिथि	17/02/2026
7. दिवालियापन समाधान प्रक्रिया के समापन की अनुमानित तिथि	16/08/2026
8. अंतरिम समाधान पेशेवर के रूप में कार्य करने वाले दिवालियापन पेशेवर का नाम और पंजीकरण संख्या	राजनंदन कुमार IBBI Regn No. - IBBI/PA-001/PA-P-02721/2022-2023/14161
9. अंतरिम समाधान पेशेवर का पता और ईमेल पता, जैसा कि बोर्ड के साथ पंजीकृत है	शिबानी कॉम्प्लेक्स, 47C, पॉटरी रोड, कोलकाता 700015, ईमेल-rnk_sa2004@yahoo.co.in
10. अंतरिम समाधान पेशेवर के साथ पत्राचार के लिए उपयोग किया जाने वाला पता और ईमेल पता	शिबानी कॉम्प्लेक्स, 47सी, पॉटरी रोड, कोलकाता 700015 ईमेल- cirp.shreetelfabindustries@gmail.com
11. दावे प्रस्तुत करने की अंतिम तिथि	03/03/2026
12. धारा 21 की उपधारा (6ए) के खंड (ख) के अंतर्गत लेनदारों के वर्ग, यदि कोई हो, जिनका निर्धारण अंतरिम समाधान पेशेवर द्वारा किया गया है	लागू नहीं
13. किसी वर्ग में लेनदारों के अधिकृत प्रतिनिधि के रूप में कार्य करने के लिए पहचाने गए दिवालियापन पेशेवरों के नाम (प्रत्येक वर्ग के लिए तीन नाम)	1. लागू नहीं 2. लागू नहीं 3. लागू नहीं
14. (क) प्रासंगिक प्रपत्र और (ख) अधिकृत प्रतिनिधियों का विवरण यहाँ उपलब्ध है:	वेब लिंक: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> भौतिक पता: लागू नहीं

इसके द्वारा सूचित किया जाता है कि राष्ट्रीय कंपनी विधि न्यायाधिकरण ने श्री टेल फैब इंडस्ट्रीज प्राइवेट लिमिटेड की कॉर्पोरेट दिवालियापन समाधान प्रक्रिया को 17/02/2026 से शुरू करने का आदेश दिया है। श्री टेल फैब इंडस्ट्रीज प्राइवेट लिमिटेड के लेनदारों से अनुरोध है कि वे अपने दावों को प्रमाण सहित 03/03/2026 को या उससे पहले प्रविष्टि संख्या 10 के सामने उल्लिखित पते पर अंतरिम समाधान पेशेवर को प्रस्तुत करें। वित्तीय लेनदार केवल इलेक्ट्रॉनिक माध्यम से ही अपने दावों को प्रमाण सहित प्रस्तुत करेंगे। अन्य सभी लेनदार अपने दावों को प्रमाण सहित व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक माध्यम से प्रस्तुत कर सकते हैं। प्रविष्टि संख्या 12 के सामने सूचीबद्ध किसी वर्ग से संबंधित वित्तीय लेनदार, प्रविष्टि संख्या 13 के सामने सूचीबद्ध तीन दिवालियापन पेशेवरों में से अपने अधिकृत प्रतिनिधि का चयन प्रपत्र सी ए में इंगित करेंगे, जो उस वर्ग के अधिकृत प्रतिनिधि के रूप में कार्य करेगा। झूठे या धामक दावे के प्रमाण प्रस्तुत करने पर दंड लगाया जाएगा।

राजनंदन कुमार  
आईआरपी- श्री टेल फैब इंडस्ट्रीज प्राइवेट लिमिटेड

दिनांक: 19/02/2026  
स्थान: कोलकाता

आईबीबीआई पंजीकरण संख्या -आईबीबीआई/आईपीए-001/आईपी-पी-02721/2022-2023/14161  
एफएए संख्या: एए/14161/02/311226/108710 31/12/2026 तक वैध